

## FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR **HYGIENE FEEDS & FARMS PRIVATE LIMITED**  
OPERATING IN ANIMAL HUSBANDRY INDUSTRY LOCATED AT PANIPAT, HARYANA - 132113  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons)  
Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>HYGIENE FEEDS &amp; FARMS PRIVATE LIMITED</b> PAN- AACCH3931J CIN- U01210HR2010PTC040500
2. Address of the registered office	Village Adiyana, Tehsil Madlauda, Panipat, Haryana – 132113
3. URL of website	As per the information provided by the Corporate Debtor, there is no operational website of the Corporate Debtor.
4. Details of place where majority of fixed assets are located	Village Adiyana, Tehsil Madlauda, Panipat, Haryana – 132113
5. Installed capacity of main products/ services	32 MT per hour (Poultry Feed)
6. Quantity and value of main products/ services sold in last financial year	NIL
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All the details are available at the office of the Resolution Professional located at Office No 109, Surya Kiran Building, KG Marg, Connaught Place, New Delhi -110001 and can be sought at <a href="mailto:ip.hygienefeeds@gmail.com">ip.hygienefeeds@gmail.com</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at.	Will be shared via mail at <a href="mailto:ip.hygienefeeds@gmail.com">ip.hygienefeeds@gmail.com</a>
10. Last date for receipt of expression of interest	03.03.2025
11. Date of issue of provisional list of prospective resolution applicants	08.03.2025
12. Last date for submission of objections to provisional list	13.03.2025
13. Date of issue of final list of prospective resolution applicants	15.03.2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	15.03.2025
15. Last date for submission of resolution plans	15.04.2025
16. Process email id to submit EOI	<a href="mailto:ip.hygienefeeds@gmail.com">ip.hygienefeeds@gmail.com</a>



Abhimanyu Mittal

Resolution Professional

Of Hygiene Feeds and Farms Private Limited

IP Reg. No.: IBBI/IPA-001/IP-P-01870/2019-2020/12893

(Authorization for Assignment valid till 31/12/2025)

**Regd. Add:** 29 FF, The White House, Sector - 57, Gurgaon, Haryana-122003

**Communication Add:** Osrik Resolution Private Limited, 109, (First Floor)

Surya Kiran Building, Kasturba Gandhi Marg, Connaught Place, New Delhi- 110001

Date: 15.02.2025

Place: New Delhi

FINANCIAL EXPRESS- DELHI (NCR) & CHANDIGARH

<b>FORM G</b>	
<b>INVITATION FOR EXPRESSION OF INTEREST FOR HYGIENE FEEDS &amp; FARMS PRIVATE LIMITED OPERATING IN ANIMAL HUSBANDRY INDUSTRY LOCATED AT PANIPAT, HARYANA - 132113</b>	
<b>(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)</b>	
<b>RELEVANT PARTICULARS</b>	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	<b>HYGIENE FEEDS &amp; FARMS PRIVATE LIMITED</b> PAN- AACCH3931J CIN- U01210HR2010PTC040500
2. Address of the registered office	Village Adiyana, Tehsil Madlauda, Panipat, Haryana-132113
3. URL of website	As per the information provided by the Corporate Debtor, there is no operational website of the Corporate Debtor.
4. Details of place where majority of fixed assets are located	Village Adiyana, Tehsil Madlauda, Panipat, Haryana-132113
5. Installed capacity of main products/ services	32 MT per hour (Poultry Feed)
6. Quantity and value of main products/ services sold in last financial year	NIL
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All the details are available at the office of the Resolution Professional located at Office No 109, Surya Kiran Building, KG Marg, Connaught Place, New Delhi -110001 & can be sought at ip.hygienefeeds@gmail.com
9. Eligibility for resolution applicants under section 25(2)(f) of the Code is available at:	Will be shared via mail at ip.hygienefeeds@gmail.com
10. Last date for receipt of expression of interest	03.03.2025
11. Date of issue of provisional list of prospective resolution applicants	08.03.2025
12. Last date for submission of objections to provisional list	13.03.2025
13. Last date of issue of final list of prospective resolution applicants	15.03.2025
14. Date of issue of Information memorandum, evaluation matrix & request for resolution plan to prospective resolution applicants	15.03.2025
15. Last date for submission of Resolution Plans	15.04.2025
16. Process email id to submit EOI	ip.hygienefeeds@gmail.com
<p>Date: 15.02.2025 Place: New Delhi</p> <p style="text-align: right;"><b>Sd/-</b> <b>Abhimanyu Mittal</b> Resolution Professional of Hygiene Feeds and Farms Private Limited IP Reg. No.: IBB/IPA-01/IP-P-01870/2019-2020/12893 (Authorization for Assignment valid till 31/11/22/2025) Regd. Add: 29 FF, The White House, Sector - 57, Gurgaon, Haryana-122003 Communication Add: Oxtk Resolution Private Limited, 109-A, (First Floor) Surya Kiran Building, Kasturba Gandhi Marg, Connaught Place New Delhi- 110001</p>	

Amar Ujala – Delhi (NCR) & Chandigarh

<b>प्रपत्र जी</b>	
<p>पानीपत इंडिया-132113 में स्थित पशुपालन उद्योग में कार्य कर रही हाईजीन फीड्स एण्ड फार्म प्रोडक्ट लिमिटेड हेतु अधिवास की अधिव्यक्ति हेतु आगमन।                      इन्फोर्मेसिटी एंड मैनेज्मेंट बोर्ड ऑफ इंडिया (इन्फोर्मेसिटी रजिस्ट्रेशन प्रोसेस फॉर न्यूजिड पॉलिसी) निर्देशक 2014 के विनियम 36ए(1) के तहत।</p>	
<b>सम्बद्ध विवरण</b>	
1. पैन/सीआइएन/ एलएससी सं. सहित कारपोरेट सेक्टर का नाम	हाईजीन फीड्स एण्ड फार्म प्रोडक्ट लिमिटेड पैन-AACCH3931J सीआइएन-U01210HR2010PTC040500
2. संबंधित कार्यालय का पता	राज आदिवासा, तहसील मछलीडा, पानीपत, हरियाणा-132113
3. वेबसाइट का यूआरएल	कारपोरेट सेक्टर द्वारा उपलब्ध करवाई गई जानकारी के अनुसार कारपोरेट वेबसाइट को कोई डिजिटल सैनसूट नहीं है।
4. स्थान का विवरण जहाँ अधिकतर अन्तः-संस्पर्धित स्थित हैं।	राज आदिवासा, तहसील मछलीडा, पानीपत, हरियाणा-132113
5. मुख्य उत्पाद/सेवाओं की संख्या/का प्रकार	52 मी.ट. प्रति घंटा (पॉली फीड)
6. गत वित्तीय वर्ष में बचे गए मुख्य उत्पाद/सेवाओं की मात्रा एवं मूल्य	निल
7. कर्मचारियों/वर्कमैन की संख्या	निल
8. दो वर्षों की औसत उपलब्ध वित्तीय स्टेटमेंट्स (अनुसूचियों के साथ) सहित ऑडिटरों/किसान एवं केन्द्रों की सूची, इस प्रक्रिया की तदनुसरणीय मासिकीयों हेतु संयोजित लिखित निम्न पर उपलब्ध है।	मासिकीय कार्यालय सं. 109, सुप्रीम किलिंग, केजी मार्ग, कर्नाट रोड, नई दिल्ली-110001 में स्थित रजिस्ट्रेशन प्रक्रियात्मक के कार्यालय में उपलब्ध है और इसे <a href="mailto:p.hygienefeeds@gmail.com">p.hygienefeeds@gmail.com</a> पर से प्राप्त किया जा सकता है।
9. नोट की धारा 15(2) (ii) के तहत रजिस्ट्रेशन आवेदकों हेतु मात्र उपलब्ध है:	<a href="mailto:p.hygienefeeds@gmail.com">p.hygienefeeds@gmail.com</a> पर मेल द्वारा प्रेषित किया जाएगा।
10. अधिवास की अधिव्यक्ति की प्राप्ति हेतु अंतिम तिथि	03.03.2025
11. प्रत्येक रजिस्ट्रेशन आवेदकों को अस्थायी सूची के जारी की तिथि	08.05.2025
12. अस्थायी सूची के लिए आवेदकों को जमा करने हेतु अंतिम तिथि	13.05.2025
13. प्रत्येक रजिस्ट्रेशन आवेदकों को अंतिम सूची जारी करने की तिथि	15.03.2025
14. प्रत्येक रजिस्ट्रेशन आवेदकों के द्वारा रजिस्ट्रेशन पत्र हेतु सूचना संचयन, मूल्यकम निर्धारण एवं अन्तर्गत जारी की तिथि	15.03.2025
15. रजिस्ट्रेशन पत्र को जमा करने हेतु अंतिम तिथि	15.04.2025
16. ईओआर को जमा करने के लिए प्रेषित ईमेल आईडी	<a href="mailto:p.hygienefeeds@gmail.com">p.hygienefeeds@gmail.com</a>

हस्ता/-

अभिषेक मिश्रा

दिनांक : 15.02.2025

स्थान : नई दिल्ली

रजिस्ट्रेशन प्रोफेशनल, हाईजीन फीड्स एण्ड फार्म प्रोडक्ट लिमिटेड

आई.पी. सी. नं. IBB/HPA-031/P-P-01870/2019-2020/12893

(अवसंमति हेतु प्राविष्ट 31.12.2025 तक वैध)

पंजी. पता: 29 एचएफ, व न्यूजिड हाउस, सेक्टर-57, गुडामि, हरियाणा-122003

संसार पता: आसिया रजिस्ट्रेशन प्रोडक्ट लिमिटेड, 109-ए (प्रथम तल) सुप्रीम किलिंग,

कस्तूरबा मार्ग मार्ग, कर्नाट रोड, नई दिल्ली-110001